

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 16 OF 2016 &
IA NOs. 34 & 504 OF 2016**

Dated: 06th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Gupta Energy Pvt. Ltd.

....Appellant(s)

Vs

Maharashtra Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv
Ms. Deepa Chawan
Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and
Mr. Raunak Jain for R-1

Mr. M.Y. Deshmukh for R-2 & R-3

Mr. E.T. Dhengle Selea for SLDC

ORDER

We have heard learned senior counsel for the appellant.

List the matter for further hearing on **01.05.2017 & 04.05.2017 at**

2.30 p.m.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/mk